

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION

Dated Guwahati the 10th March, 2025

No.HC.VII-154/2024/1455/A. The following Officers in Grade-I of the Assam Judicial Services are directed to submit 6 (six) copies of judgements, preferably 3 (three) in Civil and 3 (three) in Criminal, recently delivered by them, for consideration of promotion to the post of Super Time Scale District and Sessions Judges.

The judgments should reach this Registry within 10 (ten) days from the date of issuance of this Notification.

Name of the Officers:

1. Shri Surajit Kumar Dhar, Principal Judge, Family Court, Cachar, Silchar.
2. Shri Dipak Thakuria, District & Sessions Judge, Barpeta.
3. Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat.
4. Shri Pranjal Bora, Presiding Officer, Industrial Tribunal, Cachar, Silchar.
5. Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Dima Hasao.
6. Shri Abdul Hakim, Member, MACT, No.2, Kamrup (M), Guwahati.
7. Smti Sharmila Bhuyan, District & Sessions Judge, Lakhimpur, North Lakhimpur.
8. Shri Aminur Rahman, Special Judge, CBI, Addl. Court No. 3, Guwahati.
9. Smti Shabnom Choudhury, District & Sessions Judge, Bajali.
10. Shri Chatra Bhukhan Gogoi, Registrar (Vigilance), Gauhati High Court, Guwahati.

By order

Sd/- Raktim Duarah

REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI

Memo **No.HC. VII-154/2024/1456-1468/A.** Dated 10.03.2025

Copy to:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. Shri Surajit Kumar Dhar, Principal Judge, Family Court, Cachar, Silchar.

3. Shri Dipak Thakuria, District & Sessions Judge, Barpeta
4. Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat.
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11. Shri Chatra Bhukhan Gogoi, Registrar (Vigilance), Gauhati High Court, Guwahati
12. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website and communicating the same to all the concerned Officers via e-mail.
13. The CA to Registrar General/ Registrar (Admn/Vigilance/Judicial/Estt i/c) Gauhati High Court, Guwahati.


15/3/25
REGISTRAR GENERAL
GAUHATI HIGH COURT,
GUWAHATI